

BEFORE RAMAYAN YADAV, ADDITIONAL SECRETARY & FIRST APPELLATE  
AUTHORITY

(Under Section 19 of RTI Act, 2005)  
Ministry of Law & Justice: Department of Legal Affairs  
Room No. 409, "A" Wing  
Shastri Bhawan, New Delhi-110001.

Appeal No. 17/AS(RY)/IC/RTI/2016

IN THE MATTER OF

Shri Akhileshwar Kumar Shrivastava  
C/o Mr. Bachchan Singh,  
House No.-346, Vikas Colony,  
Ranipur more, Haridwar.

Appellant

Versus

Central Public Information Officer,  
Ministry of Law & Justice,  
Department of Legal Affairs,  
Shastri Bhawan,  
New Delhi.

Respondent

**ORDER**

Dated: 31/08/2016

The instant appeal dated 10/8/2016 (received in this office on 23/8/2016) has arisen out of RTI application dated 16/6/2016 (received in this office 27/6/2016), wherein the appellant/applicant has sought information regarding action taken on his letter dated 23/5/2016.

2. The CPIO, vide letter dated 12/7/2016 informed the applicant that letter dated 23/5/2016 was not received in this Department.

3. The appellant, has now come in appeal, vide letter dated 10/8/2016 (received in this office on 23/8/2016). After careful examination of the matter and perusal of records, I am of the considered view that the CPIO, vide letter dated 12/7/2016, has already replied to RTI application dated 16/6/2016. However, it appears that the applicant/appellant is not satisfied with the answer and has come in appeal again. A perusal of the facts enumerated in the appeal reveal that the appellant is aggrieved by the decision in his case by Patna High Court and has leveled charges against the judges at Patna High Court over which this Department has no jurisdiction. Therefore, this Department cannot intervene in such matters. The appeal is, therefore, dismissed.

R2LS62/16-BC

4. In case the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2<sup>nd</sup> Floor August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

*By*  
(RAMAYAN YADAV)  
Additional Secretary & First Appellate Authority

Copy to:-

1. Shri Akhileshwar Kumar Shrivastava, C/o Mr. Bachchan Singh, House No.-346, Vikas Colony, Ranipur more, Haridwar.
2. Shri K. Ginkhan Thang, Dy. Secretary & CPIO, Deptt. Of Legal Affairs, Shastri Bhawan, New Delhi with the direction to furnish the latest position to the applicant.
- ✓ 3. Section Officer, Implementation Cell, Deptt. Of Legal Affairs, Shastri Bhawan, New Delhi-110001

*Mrs. Pandey*  
*(S)*  
*01/09/16*